

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5171  
ANSWERED ON:05.09.2011  
CASH BENEFITS UNDER ESIC  
Natarajan Shri P.R.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of cash benefit cases received/payment made by the Employees State Insurance Corporation (ESIC) during each of the last three years particularly in Tamil Nadu;
- (b) whether there is any departmental mechanism available to check and monitoring of the cash benefits;and
- (c) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a): Details are given in the Annexure.

(b): Yes, Madam.

(c): A Medical Referee is attached with each and every Branch Office of the ESI Corporation from where cash benefit is delivered. The Medical Referee advises the Insurance Medical Officer and concerned Branch Managers in the matter of false certification.

The cash benefits are also monitored by inspecting officers and audit teams of the concerned Regional/ Sub Regional Offices. Grievance Redressal Cell of concerned Regional/Sub-Regional Office also looks into the matter if any complaint is received from the affected person so as to ensure that no genuine claimant is deprived of cash benefit.